

RAJASTHAN HIGH COURT, JODHPUR

Standing Order

Notification No.15/ S.O./2014

Date : 26.11.2014

In continuation of this office standing order No. 13/S.O./2014 dated 31.10.2014, the provision of maintenance charges in respect of Judicial officers of the State for staying in the Rajasthan High Court Guest House Annexe at Jodhpur will be the same as the Rajasthan High Court Guest House Rules, 2014.

BY ORDER

— Sd —

REGISTRAR GENERAL

No. Accts. / Bldg. / X (ii) 6/91/C-42/1005

Date 26.11.2014

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary / P.S. To Hon'ble the Chief Justice.
2. P.S. To all the Hon'ble Judges.

Copy forwarded to the following for information and necessary action :-

1. Registrar (Vigilance)/ (Admn.)/ (Class.) / (Rules) / (Writs) / (Exam.), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. O.S.D. (F & I), Rajasthan High Court, Jodhpur.
3. All Dy. Registrars, Rajasthan High Court Jodhpur / Jaipur Bench, Jaipur.
4. All Assistant Registrars of Administrative Sections, Rajasthan High Court Jodhpur / Bench Jaipur.
5. Senior Librarian, Rajasthan High Court Jodhpur / Jaipur Bench.
6. Court Officer, Rajasthan High Court, Jodhpur / Jaipur Bench.
7. A.O.J. Subordinate Courts (Estt.) Section / Building Cell / General Section, Rajasthan High Court, Jodhpur.
8. All Managers Gr.-I, Rajasthan High Court Guest House, Jodhpur / Jaipur Bench, Jaipur.

REGISTRAR GENERAL